

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2556
ANSWERED ON:10.08.2010
NON-PAYMENT OF FUNDS BY SAI
Bajwa Shri Partap Singh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Sports Authority of India (SAI) has not made any payments to the National Rifle Association of India (NRAI) for training the team;
- (b) if so, the details thereof alongwith the reasons therefor and the reaction of the Government thereto;
- (c) whether the Government has initiated any inquiry into the matter; and
- (d) if so, the details thereof and the outcome of the said inquiry?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (d): Sports Authority of India (SAI) has released advance towards the camps organized at Non-SAI Centres by National Rifle Association of India (NRAI). Although, NRAI has not settled the previous advances released to them, still they have been paid advances for all camps in the interest of sports persons.

SAI has taken up the matter with NRAI and has directed them to release pending payments to all the concerned shooters immediately.